

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNISTAR TRADELINK PRIVATE LIMITED
OPERATING IN TRADING OF PRECIOUS METALS AT MUMBAI

#*Under Regulation 36A *1 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons+Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Unistar Tradelink Private Limited CIN: U74120MH2011PTC212550
2.	Address of the registered office	2, Krishna Dham, Raheja Township, L.S. Raheja Marg, Malad (East), Mumbai, Maharashtra 400097
3.	URL of website	Not Maintained
4.	Details of place where majority of fixed assets are located	Corporate Debtor has only financial assets and has no Plant & Machinery and Immovable property
5.	Installed capacity of main products/ services	Not Applicable. The Corporate debtor is engaged in the trading of precious metals.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2021-22, the sales of the main product (gold 99.5 bar) were Rs. 1,71,43,000 Now the company doesn't hold any inventory/stock.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please connect to: cirp.unistar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.unistar@gmail.com
10.	Last date for receipt of expression of interest	30.11.2023 (Extended)
11.	Date of issue of the provisional list of prospective resolution applicants	10.12.2023 (Extended)
12.	Last date for submission of objections to the provisional list	15.12.2023 (Extended)
13.	Date of issue of the final list of prospective resolution applicants	25.12.2023 (Extended)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	20.12.2023 (Extended)
15.	Last date for submission of resolution plans	19.01.2024 (Extended)
16.	Process email id to submit EOI	cirp.unistar@gmail.com

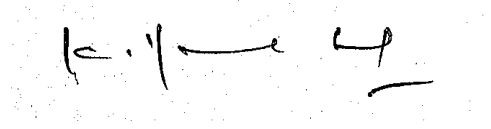
Date: 10.11.2023

Place: Mumbai

CA Kailash Shah

Resolution Professional
Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511
505, 21st Century Business Centre, Nr. World Trade Centre,
Ring Road, Surat-395002, Gujarat
For UNISTAR TRADELINK PRIVATE LIMITED

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A handwritten signature in black ink, appearing to be 'K. V. S. S.', enclosed within a faint, circular dotted border.